

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON COAL, MINES AND STEEL**

श्री आदित्य प्रसाद (झारखंड): महोदय, मैं खान मंत्रालय से संबंधित 'जिला खनिज फाउंडेशन (डीएमएफ) निधि और प्रधानमंत्री खनिज क्षेत्र कल्याण योजना (पीएमकेकेकेवाई) का कार्यान्वयन और उपयोग - एक समीक्षा' के संबंध में विभाग-संबंधित कोयला, खान और इस्पात संबंधी संसदीय स्थायी समिति के सातवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON RURAL DEVELOPMENT AND PANCHAYATI RAJ**

श्रीमती गीता उर्फ चंद्रप्रभा (उत्तर प्रदेश): महोदय, मैं विभाग-संबंधित ग्रामीण विकास और पंचायती राज संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी) सभा पटल पर रखती हूँ :-

- (i) Eighth Report of the Committee on 'Rural Employment through Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)' pertaining to the Department of Rural Development, Ministry of Rural Development; and
 - (ii) Ninth Report of the Committee on 'Impact of National Social Assistance Programme (NSAP) on the Poor and Destitute in the Villages' pertaining to the Department of Rural Development, Ministry of Rural Development.
-

STATEMENT BY MINISTER

**Withdrawal of funds from Contingency Fund of India for servicing Interest on SGBs
raised by MTNL**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I lay a Statement (in English and Hindi), regarding the withdrawal of funds from Contingency Fund of India for servicing Interest on Sovereign Guarantee Bonds (SGBs) raised by Mahanagar Telephone Nigam Limited (MTNL).
